

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 18.2.2020

**ORDER NO. 29 of 2020**

Hon'ble President is pleased to modify the sitting notified vide roster order no. 268/2019 for **CESTAT, New Delhi** for the period from **16.3.2020 to 20.3.2020** as follows:

COURT	PERIOD	WORK ASSIGNED
Sh. Ajay Sharma, Hon'ble Member (Judicial)	From <b>16.3.2020</b> to <b>20.3.2020</b>	Single Member Bench Matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



**(Bineesh Kumar K.S.)**  
**Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



**Asst. Registrar**

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 18.02.2020

**ORDER NO. 30 of 2020**

Hon'ble President is pleased to partially modify the roster order no. 268 of 2019 for CESTAT, New Delhi as follows:--

On **28.02.2020 at 2.30 p.m.** Sh. Anil Choudhary, Hon'ble Member (Judicial) and Sh. C. L. Mahar, Hon'ble Member (Technical) will hear the following ROM applications-

ST/ROM/50853/2019 in ST/51282/2015

ST/ROM/50010/2020 in ST/51665/2016

ST/ROM/50063/2020 in ST/52948/2016


By order,



**(Bineesh Kumar K.S.)**  
**Registrar**

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**Asst. Registrar**